Annexure-4

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 12-03-2024

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) **(Amount in ₹)**

Sl. No.	Name of cre- ditor	Details of claim received		Details of claim admitted					Amount of conti- ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Future Colonizers & Construction Limited	13-03-2023	1,35,94,96,779.00	-	Unsecured	-	Yes	-	-	-	1,35,94,96,779.00	-	
2	Pardeep Kumar	14-07-2023	9,12,04,214.00	-	Unsecured	-	Yes	-	-	-	9,12,04,214.00	-	
3	Ranjitgarh Finance Company Private Limited	04-10-2023	1,55,75,890.00	1,55,75,890.00	Unsecured	-	No	0.74%	-	-	-	-	
4	Dollar Poly Pipes (India) Ltd	22-10-2023	14,76,00,000.00	-	Unsecured	-	No	-	-	-	14,76,00,000.00	-	
5	Standard Capital Markets Limited	27-10-2023	11,06,520.00	10,00,000.00	Unsecured	-	No	0.05%	-	-	1,06,520.00	-	
6	Mona Portfolio Limited	28-10-2023	19,65,72,242.00	-	Unsecured	-	Yes	-	-	-	19,65,72,242.00	-	
	Total		**1,81,15,55,645.00**	**1,65,75,890.00**				**0.79%**			**1,79,49,79,755.00**		

Arvind Kumar
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Insolvency Professional